

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar.

Notification,

Srinagar, the 6th July, 2023

S.O 350 .- In exercise of the powers conferred under Section 15 of the National Investigation Agency Act, 2008, the Government of Jammu and Kashmir hereby appoint the following officers of the Jammu and Kashmir Prosecution Service as Additional Public Prosecutor(s) for conducting prosecution of the cases charge sheeted in the Special UAPA Courts by various investigation agencies:

- a) Sh. Ravinder Kumar Rao, Deputy Director Prosecution
- b) Sh. Anuj Gupta, Chief Prosecuting Officer
- c) Sh. Hilal Ahmad Bhat, Chief Prosecuting Officer

By Order of the Government of Jammu and Kashmir.

Sd/-
(Raj Kumar Goyal) IAS
Financial Commissioner/
Additional Chief Secretary

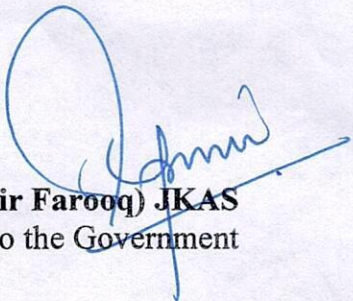
No: HOME-Pros/2/2023-08-HOME (CC No. 7104770)

Dated: 06 .07.2023

Copy to the:

1. Director General of Police, J&K.
2. Special DGP, CID, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K
4. Commissioner/ Secretary to the Government, General Administration Department.
5. Director General of Prosecution, J&K.
6. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
7. Director Archives, Archaeology & Museums, J&K.
8. Concerned Advocates.
9. Private Secretary to the Chief Secretary, J&K.
10. Private Secretary to Financial Commissioner (ACS) Home Department.
11. Incharge Website, Home Department.
12. Government Order file/stock file.

Copy also to the Joint Secretary (JKL), MHA, Government of India.


(Syed Yasir Farooq) JKAS
Deputy Secretary to the Government